COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 344 OF 2016

| In the matter of: | |
|--|-------------------|
| NLC India Ltd. | Appellant(s) |
| Versus | |
| Central Electricity Regulatory Commission & Anr. | Respondent(s) |

Dated: 14th September, 2018

ORDER

The Bench could not assemble today. As agreed by the parties, list the matter on <u>13-11-2018</u>.

Court Master / PPS

tpd